



**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2321/2017

New Delhi, this the 05th day of February, 2020.

Hon'ble Mr. S.N. Terdal, Member (J)

Hon'ble Mr. Mohd. Jamshed, Member (A)

Takdir Singh, Aged 24 yrs, Group C,
Son of Sh. Balwan Singh,
Resident of village & post office Naya Gaon,
Tehsil Bahadurgarh,
District – Jhajjer (Haryana), Pin – 124507.

.... Applicant

(None)

Versus

1. Staff Selection Commission,
Through its Chairman,
CGO Complex,
Lodhi Road,
New Delhi – 110003.

2. The Regional Director,
(Northern Region),
Staff Selection Commission,
CGO Complex,
Lodhi Road,
New Delhi – 110003.

.... Respondents

(through Mr. D. K. Singh for Ms. Purnima Maheshwari
and Mr. G.D. Chawla for Ms. Harvinder Oberoi)

ORDER (ORAL)**Mr. S.N. Terdal, Member (J)**

None present for the applicant. There was no representation for the applicant on 28.05.2018.

2. Hence, the OA is dismissed for non-prosecution.
There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member(J)

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